

In The Central Administrative Tribunal
Calcutta Bench

DA 183 of 1997

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. Kuldip Singh, Judicial Member

Suprakash Saha

- VS -

D/o Rst

For the Applicant : None

For the Respondents: Ms. U. Sanyal, Counsel


Heard on : 04-02-2002

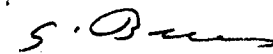
Date of Order : 04-02-2002

ORDER

S. BISWAS, MEMBER(A)

None appeared on behalf of the applicant even when the case was called for second time. Therefore, application is dismissed for default. No costs.


(Kuldip Singh)
Member(J)


(S. Biswas)
Member(A)

DKN